

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH
JABALPUR

Original Application No.200/00679/2018

Jabalpur, this Thursday, the 19th day of July, 2018

HON'BLE SHRI NAVIN TANDON, ADMINISTRATIVE MEMBER
HON'BLE SHRI RAMESH SINGH THAKUR, JUDICIAL MEMBER

C.S.Dave, S/o Late Shri L.S.Dave,
Aged about 78 years, Retired IFS Officer,
R/o H.No. 130/1, Sangam Colony,
Ukhari Road, Jabalpur (MP)-482001

-Applicant

(By Advocate –**Shri Swapnil Ganguly**)

V e r s u s

1. Union of India, through its Secretary,
Department of Environment, Forest and Climate Change,
Indira Paryavas Bhawan, Aliganj, New Delhi-110003

2. State of Chhattisgarh, Through its Secretary,
Department of Forest, Mahanadi Bhawan,
Raipur (CG)-492005

3. Accountant General, Office of Accountant General,
(Pension & Accounts) Zero Point, Balod Bazar Road,
Raipur (C.G.)-492005

-Respondents

(By Advocate –**Shri Ajay Ojha for respondent No. 2**)

O R D E R (ORAL)
By Navin Tandon, AM:-

The applicant is a 78 year old person who retired from the post of Conservator of forest on 30.04.2003. He is aggrieved by the fact that his pension has not been revised after implementation of 7th Central Pay Commission.

2. Respondent No. 3 has also written to respondent No. 2 vide communication dated 22.06.2018 (Annexure A-3) regarding the issue of revision of pension of the applicant.

3. At this stage learned counsel for the applicant submits that he will be satisfied if a time bound direction may be given to the respondents to grant all the consequential benefits of revised Pension after implementation of 7th CPC.

4. Learned counsel for the respondents has no objection if the O.A. is disposed of in this manner.

5. In view of it, this Original Application is disposed off at the admission stage itself, without going into the merits of the case, with a direction to the respondents to revise the pension as per 7th CPC within a period of 45 days from the date of receipt of a certified copy of this order.

(Ramesh Singh Thakur)
Judicial Member
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(Navin Tandon)
Administrative Member